

OFFICE OF THE DISTRICT JUDGE: BOUDH

Dated this the 24th day of July, 2018

RECONSTITUTION OF SEXUAL HARASSMENT COMMITTEE IN THE DISTRICT COURT, BOUDH WITH FOLLOWING PERSONS TO ACT AS CHAIRPERSON AND MEMBERS W.E.F. 24.07.2018.

- | | | |
|---|---|-------------|
| 1. Ms. Gourimali Maharana,
Addl. District Judge, Boudh | = | Chairperson |
| 2. Sri Laxmidhar Mallick, Sheristadar,
District Court, Boudh | = | Member |
| 3. Puspalata Sahu, Sr. Clerk,
A.D.J. Court, Boudh | = | Member |
| 4. Puspita Pradhan, Secretary,
Lok Kala Bikash Kendra, Sarasara, Boudh | = | Member |

[Signature]
District Judge, Boudh.

Memo No. 2794(4) // Date. 24.07.2018

Copy communicated to :-

1. Ms. Gourimali Maharana, Addl. District Judge, Boudh
 2. Sri Laxmidhar Mallick, Sheristadar, District Court, Boudh
 3. Puspalata Sahu, Sr. Clerk, A.D.J. Court, Boudh
 4. Puspita Pradhan, Secretary, Lok Kala Bikash Kendra, Sarasara, Boudh
- For information and necessary action.

[Signature]
24-7-18
Registrar,

Civil Courts, Boudh

[Signature]